

**HIGH COURT OF MANIPUR
AT IMPHAL**

ORDER

Imphal, the 28th January, 2022

No. HCM/E-3(MJS)/2017-Estt.(II)/1159 : In the interest of better administration of District Courts, **Smt. Ngaineikim Kipgen**, retired MJS Grade – I Officer posted as Judge, Family Court, Imphal East shall take additional charge of **Addl. Sessions Judge, FTC, CAW, Manipur** from Dr. Ch. Shantibala Devi who completes her tenure on 31st January, 2022 (afternoon).

This order shall come into force w.e.f. the forenoon of **1st February, 2022**.

By Order etc.

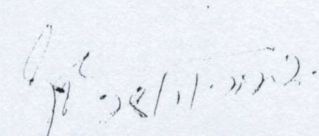
Sd/-
(GOLMEI GAIPHULSHILLU)
REGISTRAR GENERAL
HIGH COURT OF MANIPUR

Endt. No. HCM/E-3(MJS)/2017-Estt.(II)/1160-81

Copy to:-

Dated, the 28th January, 2022

1. The Accountant General (A&E) Manipur, Imphal.
2. The Commissioner (Law), Government of Manipur.
3. All the District & Sessions Judges, Manipur.
4. The Presiding Officer, MACT/Revenue/Co-operative Tribunal, Manipur.
5. Judge, Special Court, ND&PS, Manipur.
6. Member Secretary, MASLSA.
7. Judge, Special Court, ND&PS (FTC), Manipur.
8. All the Judges, Family Courts, Manipur.
9. Person Concerned.
10. The Registrar (Judl.)/Registrar (Vigilance)/(Admn. PM&P), High Court of Manipur.
11. The Addl. District & Sessions Judge, FTC, CAW/Manipur West/Manipur East.
12. The CPC, High Court of Manipur - *for uploading the same on the official website.*
13. The Joint Registrar (Judl. & Bench)/(Admn. PM&P), High Court of Manipur.
14. All the Deputy Registrars, High Court of Manipur.
15. The Director, Printing & Stationery Department, Government of Manipur
- *For publication of the Order in the Gazette.*
16. The Principal Secretary to Hon'ble The Chief Justice, High Court of Manipur.
17. The Private Secretary to Hon'ble Mr. Justice L.S. Jamir.
18. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran.
19. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh.
20. The Private Secretary to Registrar General, High Court of Manipur.
21. The Superintendent (Estt. II), High Court of Manipur.
22. The Guard File/Notice Board/Concerned File.


REGISTRAR GENERAL
HIGH COURT OF MANIPUR